LOK SABHA DEBATES

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LOK SABHA

Thursday, 23rd February, 1956

The Lok Sabha met at Eleven of the Clock

[MR DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO OUESTIONS

CHECK POSTS IN BORDER AREAS

*184. Shri K. K. Das: Will the Minister of Home Affairs be pleased to state whether arrangements for stationing check posts for guarding the border areas of India with other foreign countries are adequate?

The Minister in the Ministry of Home Affairs, (Shri Datar): Yes.

Shri K. K. Das: May I know whether these check-posts are manned by the police forces of the State Government, or by our defence police forces ?.

Shri Datar: It would be advisable for me not to give any further information in public interest, on this question.

Shri K. K. Das: May I know the expenditure incurred by Government on these check-posts since 1953-54 to date?

Shri Datar: As I have stated already, I cannot give those figures also here.

Shri S. C. Samanta: May I know what further special arrangements have been made in the enclaves in the border areas?

Shri Datar: I would only say that Government have made very effective arrangements.

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Mr. Deputy-Speaker: Next question.

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श्वी माक्त दर्शन : क्या मै जान सकता हुं...

Mr. Deputy-Speaker: Already, three answers have been given that in the public interest, he is not prepared to disclose any further information.

INDUSTRIAL CREDIT AND INVESTMENT CORPORATION

*185. Shri Bansal: Will the Minister of Finance be pleased to lay a statment on the Table showing the work done by the Industrial Credit and Investment Corporation in granting loans or underwriting share capital?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The information asked for is being collected.

Shri Shree Narayan Das: May I know the share that the Government of India have taken in this corporation?

Shri A. C. Guha: There is no share for the Government of India. The Government of India only gave an interest-free loan of Rs. $7\frac{1}{2}$ crores.

E. M. E. WORKSHOPS

*186. Shri Gidwani: Will the Minister of Defence be plased to state:

(a) whether it is a fact that notices of discharge issued to the civilian employees in Army's Electrical and Mechanical Engineering workshops have been withdrawn;

(b) the total number of employees working there; and

(c) the number retrenched so far?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes, in almost all cases.